

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2011 &

I A 68 of 2011

Dated :6th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

MSEDCL ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Vikas Singh, Sr. Adv. with
Mr. Rahul Singh & Mr. Abhishek Mitra
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for MERC
Mr. G. Umapathy for R.2

ORDER

I A 68 of 2011

Heard the learned counsel for the parties.

Post the matter for further hearing on **07.04.2011** at

1.30 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS